

Central Adminisrative Tribunal
Principal Bench, New Delhi

C.P.No.279/2002 in O.A.No.562/2001

Hon'ble Shri S.A.T.Rizvi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

Monday, this the 12th day of August, 2002

1. Sh. I.S.Sharma
s/o Shri M.R.Sharma
r/o E-2, Fire Station Moti Nagar
New Delhi - 110 015.
2. Shri Radhey Shyam
s/o Shri S.N.Singh
r/o F-3, Nehru Place Fire Station
New Delhi.
3. Shri S.M.Rishi
s/o Shri M.B.Rishi
r/o A-4, Fire Station Laxmi Nagar
Near Radhu Place
Delhi - 110 092.
4. Shri Vijay Bahadur
s/o Late Shri Raj Bahadur
r/o F-4, Fire Station Janak Puri
New Delhi - 110 058. ... Petitioners
(By Advocate: Sh. S.K.Gupta)

Vs.

1. Mrs. Shailja Chandra
Chief Secretary, Govt. of NCT of Delhi
Delhi Secretariat, I.G.Stadium, I.P. Estate
New Delhi - 110 002.
2. Shri Ram Narain Swamy
Principal Secretary (Home)
Govt. of NCT of Delhi
Delhi Secretariat, I.G.Stadium, I.P. Estate
New Delhi - 110 002.
3. Shri R.C.Sharma
Chief Fire Officer
Delhi Fire Service, Fire Headquarter
Connaught Circus, New Delhi - 110 001.
4. Shri Mukesh Prasad
Deputy Secretary (Home-III)
Govt. of NCT of Delhi, Vth Level, C-Wing
Delhi Secretariat, I.G.Stadium, I.P. Estate
New Delhi - 110 002. ... Respondents
(By Advocate: Shri Vijay Pandita with Respondent No.4
in person (Shri Mukesh Prasad).

O R D E R (Oral)

By Shri S.A.T.Rizvi, M(A):

Learned counsel appearing on behalf of the
petitioners submits that the grievance in the
contained

~~the~~ said petition has since been redressed in full and satisfactorily. In the circumstances, he prays for withdrawal of the Contempt Petition, which is allowed. Notices already issued to the respondents stand discharged. CP stands disposed of.

S. Raju
(Shanker Raju)
Member (J)


(S.A.T. Rizvi)
Member (A)

/rao/